

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 8
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd Applicant/petitioner

v.

Value Infratech India Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 10.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

For the Respondent: Mr. Sanjay Kumar Sinng, IRP

ORDER

List on 19.02.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)